

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 36 of 2014

&

IA no. 59 of 2014

Dated : 27th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

The Tata Power Company Ltd.

....Appellant(s)

Versus

**Mahatrashttra State Electricity
Regulatory Commission & Anr.**

...Respondent(s)

Counsel for the Appellant (s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Ms. Prerna Priyadarshini
Ms. Kanika Chugh

Counsel for the Respondent (s) : Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza for R.2
Mr. Buddy A. Ranganadhan
for R.1

ORDER

Post the matter on **28.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk